

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No 421/KB/2017

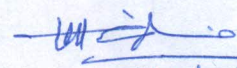
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Punjab National Bank -vs- Mintri Tea Company Pvt Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 KAMALESH KUMAR SINGHANIA
RESOLUTION PROFESSIONAL

Res. Prof.


24/10/2017

ORDER

Ld. IRP has filed the progress report along with the minutes of the CoC meeting dated 17/10/2017, which may be taken on record. It appears from the record that Agenda Item No. 6 is to approve and vote on appointment of Resolution Professional but no resolution approving the appointment of IRP, Sri Kamalesh Kumar Singhania as RP has been filed. He is directed to file the complete minutes of the CoC meeting along with the resolution passed by the CoC within 7 days from today.

List on 13/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)